

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**

**STARRED QUESTION NO. 549**  
TO BE ANSWERED ON 05.04.2018

**GAP BETWEEN MGNREGS AND STATE WAGES**

**\*549. SHRI Y.S. AVINASH REDDY:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government proposes to reduce the gap between the wages under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and the state wages;
- (b) if so, the details thereof, Statewise; and
- (c) whether the Government has taken the opinion of the States in this regard and if so, the details thereof?

**ANSWER**  
**MINISTER OF RURAL DEVELOPMENT**  
**(SHRI NARENDRA SINGH TOMAR)**

(a) to (c): A Statement is laid on the Table of the House.

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**Statement in reply to Parts (a) to (c) of Lok Sabha Starred Question No. 549 for  
05.04.2018**

(a) to (c): No such decision has been taken. As per section 6(1) of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005, the Central Government notifies MGNREGA wage rates every year for all States/UTs. The wage rates are revised and applicable from 1<sup>st</sup> April every year. The revision is based on Consumer Price Index for Agricultural Labour (CPI-AL).